NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 426/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

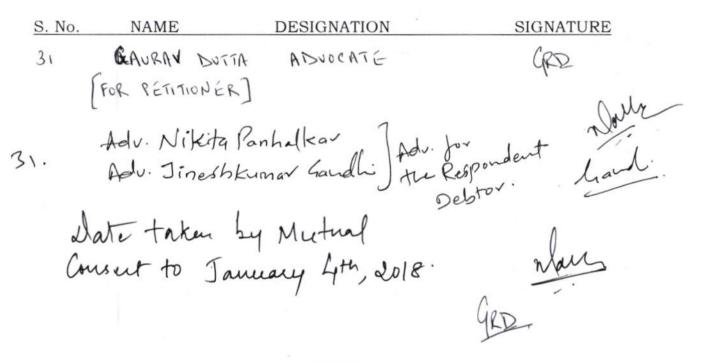
SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

BJN Paints India Ltd. V/s Bandra Paint Agency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.



ORDER

T.C.P. No. 426/I&BC/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present.

By consent seeking time. The matter is adjourned to 04.01.2018.

Bhaskara Pantula Mohan Member (Judicial) 28.11.2017. Aab